

SHRI B. SHANKARANAND: The meeting is being held today.

SHRI SOMNATH CHATTERJEE: The seriousness of the Government's action must be seen.

SHRI B. SHANKARANAND: Do not create problems for the safety of the people.

SHRI SOMNATH CHATTERJEE: I am not creating problems for their safety. But the Government has a responsibility. (*Interruptions*)

MR. SPEAKER: Kumari Vimla Verma.

[*Translation*]

KUMARI VIMLA VERMA (Seoni): Mr. Speaker, Sir, a group of about 100 padyatris was going to Sri Perambudur from Amethi in Uttar Pradesh to pay homage to immortal martyr Shri Rajiv Gandhi. On the 11th, this group was passing through the Seoni district in Madhya Pradesh, where some unsocial elements attacked them in Sanai Dongri Village. Three of the Padyatris were injured in the attack. They gave a symbolic dharna there. Shri Jagdish Piyush, who was leading this group of Padyatris and all the villagers and people of the district condemned this attack on this peaceful padyatra. This incident took place as a result of not taking any strict action in cases of violence and armed booth capturing, which took place during the last elections and a particular party is involved in these incidents. The Madhya Pradesh Government should get this incident investigated and should take stringent action against the culprits. It should also investigate the violent incidents which took place during the elections and take appropriate action in this regard. I would also make this request to the Central Government also.

[*English*]

MR. SPEAKER: Shri Rajveer Singh, Shri Lal K. Advani has yielded place to Shri Rajveer Singh.

(*Interruptions*)

[*Translation*]

SHRICHHEDIPASWAN (Sasaram): Mr. Speaker, Sir, we are also members of the House but we are not getting opportunity to speak. (*Interruptions*)

MR. SPEAKER: I will give you time to speak. Time can be given only one by one. Please take your seat.

SHRI RAJVEER SINGH (Aonia): Mr. Speaker, Sir, on 13th of September, an Ayurveda Conference took place in Kathmandu, Nepal, in which several countries participated. The Indian delegation was led by the Health Minister of Uttar Pradesh, Dr. Dinesh Jauhari. On the 12th the formalities of checking etc. were completed at the Air-port at 4.00 pm for going to Kathmandu, but he was asked to sit in the V.I.P. lounge. The flight was scheduled for 6.30 p.m. He was told that the flight was cancelled. At about 8.00 or 8.30 p.m., he was provided accommodation in hotel Centaur and was told that the time of departure of the flight was yet to be decided. For the entire night, he was told that the flight would leave in a few minutes. But yesterday at 10 o'clock in the morning, he was told that the flight has been canceled so he also cannot go as he was not permitted to go, although he had already been granted permission. One of the reasons, for not allowing Dr. Dinesh Jauhari to go to Kathmandu may be that he was representing not only Uttar Pradesh, but the entire country. It appears to me that some people in the Central Government did not like it as to why a health Minister belonging to B.J.P. was representing the country in this conference?

When the whole day has passed and the inauguration was performed at 5.00 P.M. yesterday, a letter was sent to him that he can go by taking the flight scheduled to leave at 8.00 p.m. As a protest, the entire delegation boycotted the conference and no one represented our country at the Ayurveda Conference. (*Interruptions*) our country could